

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:466

ANSWERED ON:29.04.2013

POLLUTION BY PLASTIC WASTE

Muttemwar Shri Vilas Baburao;Owaisi Shri Asaduddin

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether as per the recent data released by the Central Pollution Control Board, there are nine cities across the country where plastic constitutes over 10 per cent of the total waste;

(b) if so, the details thereof, State-wise including Delhi; and

(c) the steps taken by the Government to ensure strict adherence to the Plastic Wastes (Management and Handlings) Rule, 2011 to check the excessive use of plastic?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (c) of the Lok Sabha Starred Question No. 466 for answer on 29.04.2013 regarding "POLLUTION BY PLASTIC WASTE" raised by SHRI VILAS MUTTEMWAR AND SHRI ASADUDDIN OWAISI

(a) &(b): The Central Pollution Control Board (CPCB) has carried out a study through Central Institute of Plastics Engineering and Technology (CIPET), Ahmedabad on "Assessment and Quantification of Plastic Waste in 60 Cities" during the year 2010-11. As per this study, the percentage of plastic waste in the municipal solid waste exceeds 10% in the following nine cities:

S. No.	Name of City	Name of State/ Union Territory of	Plastic Waste as Percentage Municipal Solid Waste
1.	Ahmedabad	Gujarat	10.50
2.	Delhi	Delhi	10.14
3.	Faridabad	Haryana	11.29
4.	Kavarati	Lakshadweep Islands	12.09
5.	Kolkata	West Bengal	11.60
6.	Port Blair	Andaman & Nicobar Islands	10.07
7.	Puducherry	Puducherry	10.46
8.	Raipur	Chattisgarh	10.61
9.	Surat	Gujarat	12.47

(c): The Ministry of Environment and Forests (MoEF) has notified the Plastic (Waste Management and Handling) Rules, 2011. These rules inter-alia specify that plastic carry bags should have a minimum thickness of 40 microns; food stuffs cannot be packed in recycled plastics or compostable plastics; no carry bags shall be made available free of cost to consumers; and plastic material, in any form shall not be used in any package for packing gutkha, pan masala and tobacco in all forms.

The mechanism for plastic waste management has been prescribed in these rules. The State Pollution Control Boards and Pollution Control Committees in respect of Union Territories are the prescribed authorities for enforcement of provisions of these rules relating to registration, manufacture and recycling. The concerned Municipal Authorities are responsible for enforcement of provisions of these rules relating to the use, collection, segregation, transportation and disposal of plastic waste.